

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 5892/A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 11<sup>th</sup> October, 2018.

Sub:- **Prayer for casual leave, permission to avail Civil vacation(Durga puja vacation) along with station leave permission.**

Ref:- Your letters No. DJ.XII-5/2004-2018/3982/E, dtd. 01.10.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 12.10.2018 and to avail the civil vacation, along with station leave permission, by your official vehicle, at your own cost, w.e.f. the evening of 11.10.2018 till the morning of 29.10.2018, has been granted / ~~rejected~~.

The Civil Judge and Asstt. Sessions Judge, Dhubri and The Addl. District and Sessions Judge, Dhubri, will remain in-Charge of your Court and Office during the first half of the vacation i.e. from 11.10.2018 to 21.10.2018 and the second half of the vacation i.e. from 22.10.2018 to 28.10.2018 respectively, during your absence.

Yours faithfully,

  
**DEPUTY REGISTRAR (ADMN.-I)**  
*Rajan*

**Memo NO.HC.VII-58/2001/ /A, dated**

Copy to:

1. The Addl. District and Sessions Judge, Dhubri,
2. The Civil Judge and Asstt. Sessions Judge, Dhubri.

*Sd/-*  
**DEPUTY REGISTRAR (ADMN.-I)**